NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **08.08.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	
2.	Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1061 & 1062/2025 For Direction IA No. 1063/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr WITH	Ms. V Srimathi	
3.	Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors.	Ms. V Srimathi	

For Orders (Dismissed)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 901470/2025 (9805111/01470/2024	Shakti Bhushan Vs Titan company Ltd	Mr. Shakti Bhushan (Party-in-person)	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
5.	IA No. 893/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4
		WITH		

6.	IA No. 895/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt Ltd Vs Regen Powertech Pvt Ltd, Rep by its RP, Renuka Devi Rangaswamy & 3 Ors	Mr. B Dhanaraj	Mr. Surya Teja SS Nalla -R1 Ms. J Parimalan-R2 & R3 Mr. Pranava Charan- R4
7.	IA No. 967/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 319/2025 For Stay IA No. 966/2025 To dispense with IA No. 968/2025	Central Board of Trustees rep by the Regional Provident Fund Commissioner, EPFO Vs Sreenivasa Rao Ravinuthala, RP of Bodhtree Consulting Ltd & Anr.	Mr. R Vishnu	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	IA No. 922/2025 (To Recall) in Comp App (AT) (CH) No. 02/2023	Raju Rangadhamaiah & Anr. Vs Vinyas Constructions Pvt Ltd & 11 Ors.	Mr. Prithvi Raj JS	•
9.	IA No. 982/2025 (For Restoration) in CA (AT) (CH) (Ins) No. 901164/2024	H Shadam Ali & Anr. Vs Umesh Garg, Liquidator of Jeppiaar Cements Pvt Ltd	Tatva Legal Mr. SK Harinarayanan	
10.	Restoration App No. 24 & 25/2025 IA No. 1207/2023 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 394/2023 For Stay IA No. 1208/2023	Govt. of Tamil Nadu, Commercial Tax & Regiastration Dept. Rep by Assistant Commissioner (ST) Vs S. Rajendran RP of Vasan Health Care Pvt Ltd. & Anr.	Mr. B Vijay Mr. G Dinesh Kumar	
11.	Restoration App No. 26/2025 in Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024	Yarlagadda Madhu Mohan Vs State Bank of India & Anr	Mr. Kumar Anurag Singh	
12.	Restoration App No. 27/2025 in App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024	Yarlagadda Padmavathi Vs State Bank of India & Anr.	Mr. Kumar Anurag Singh	

13.	Restoration App No.	Commissioner of	Mr. Rajendran	
	28/2025	Customs (Preventative)	Raghavan	
	in	Vs		
	Comp App (AT) (CH) No.	Thiru Arooran Sugars		
	58/2023	Ltd., Rep by its		
	For Condone Delay	Liquidator & 2 Ors.		
	IA No. 687/2023			
	For Exemption			
	IA No. 685/2023			
	Leave to file			
	IA No. 686/2023			
	For Condone Delay			
	IA No. 1079/2025			

For Admission (After Notice) (Requests for adjournments in Item Nos. 14 to 16 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
15.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd & 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
16.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
17.	Comp App (AT) (CH) No. 98/2023 For Stay IA No. 1220/2023 For Directions IA No. 1221/2023 For Exemption IA No.1222/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
18.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt Ltd Vs Deutsche Bank	Mr. B Ramana Kumar	Mr.AG Sathyanarayana
19.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt. Ltd. & Anr WITH	Mr. S. Shaminath	Mr. Asad Hussain- R1

20.	Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt Ltd & Anr.	Mr. S Shaminath	
21.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3
22.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
23.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
24.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
25.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh
26.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh

27.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. WITH	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
28.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
29.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
30.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
31.	Comp App (AT) (CH) No. 28/2025 For Stay IA No. 453/2025	M Sai Sudhakar Vs MSR Housing & Resorts Pvt Ltd & 5 Ors	Mr. Ujjwal Jain	Mr. Avinash Amarnath R1-R5
32.	Comp App AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025 For Urgent Listing IA No. 681/2025	State Bank of India & 2 Ors Vs S Palaniappan Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar
33.	Comp App (AT) (CH) (Ins) No. 333/2025	Poonam Enterprises A Partnership Firm rep by its Authorized Signatory Sangeeta Jagdish Vaswani Vs Ashish Vyas, RP, Maan Sarovar Property Development Pvt Ltd & 2 Ors	Mr. Ravi Rajagopalan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
34.	Comp App (AT) (CH) No. 30/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
35.	Comp. App (AT) (CH) (Ins) No. 40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4
36.	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022 For Urgent Listing IA No. 54/2022 For Stay IA No. 55/2022	PM Johny Vs KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5, R9

37.	Comp App (AT) (CH)	PM Johny	Mr. Sriram	Mr. Prasad Vijayakumar
	No. 106/2022	Vs KJ Paul & 3 Ors.	Venkatavaradan	Dr. KS Ravichandran R1- R3
38.	Comp App (AT) (CH) (Ins) No. 12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan
39.	Comp App (AT) (CH) No. 37/2022 For Stay IA No. 409/2022	Shreevelu Builders Pvt Ltd & Anr Vs C Kathirvel & 5 Ors	Mr. AV Arun	Mr. Prithvi Raj JS R1-R2 Mr. Y Prakash- R3- R6
40.	Comp App (AT) (CH) (Ins) No. 152/2022 For Stay IA No. 357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd. WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
41.	Comp App (AT) (CH) (Ins) No. 154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd.	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
42.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt Ltd Vs Akshaya Irrigation Products Pvt Ltd	Mr. ML Lahoty	Mr. M Velmurugan
43.	Comp App (AT) (CH) No. 52/2023	Quadrangle Trading Services Pvt Ltd Vs The Registrar of Companies Tamilnadu A&N Islands, Chennai & Anr	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
44.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt Ltd Vs VA Tech WABAG Limited	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
45.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors.	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7
46.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director and Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr. Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd.	Ms. Shubharanjani Ananth	Mr.AG Sathyanarayana

2.00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Review App No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan R2
	IA No. 677/2024			

After rising of 2pm-Chennai Bench

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

- 1. Notice Board
- 2. Website: www.nclat.nic.in